

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/7/2023(Filing No.)

Union of India

Applicant

VERSUS

M/S Mukul Enterprises and Another

Respondents

Date : **09-08-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Ms. Sangita Pradhan, Deputy Solicitor General of India.

For Respondents Mr. Sudesh Joshi, Advocate.
Mr. Uma Shanker Sarada, Advocate.

Rai, J.

Learned Deputy Solicitor General of India submits that an Affidavit in support of the delay Petition has been filed on 28-07-2023.

Mr. Sudesh Joshi, Advocate enters appearance on behalf of the Respondents today, undertakes to file Vakalatnama during the course of the day and seeks some time to file response to the I.A. *supra* as the Affidavit was received by him only last evening.

Not opposed, accordingly list on 11-10-2023.

Judge
09-08-2023

Judge
09-08-2023